

management and handling of hazardous wastes which include e-waste. As per the Rules, units handling e-waste need to register with CPCB. The wastes generated shall be sent or sold to a registered or authorized recycler or re-processor or re-user.

Further, the Guidelines for Environmentally Sound Management of e-waste published by CPCB provide the approach and methodology for environmentally sound management of e-waste, which include details such as e-waste composition and recycle potential of items of economic value, identification of possible hazardous contents in e-waste, the recycle, re-use and recovery options, treatment and disposal options and the environmentally sound e-waste treatment technologies. The Guidelines emphasize the concept of Extended Producer Responsibility.

The Ministry of Environment and Forests organizes awareness programs on e-waste management.

Pamba action plan in Kerala

1101. PROF. P.J KURIEN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of Pamba Action Plan in Kerala;
- (b) whether its implementation has been started;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the expected time of completing the implementation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) The project for abatement of pollution of river Pamba at Sabrimala and Pamba in Kerala was approved for an amount of Rs. 18.45 crores as Pamba Action Plan under National River Conservation Plan (NRCP) in May, 2003 on 70:30 cost sharing basis between the Central and State Governments. Major sanctioned works include construction of sewerage & sewage treatment plants, storage weir, bathing ghats, community toilets and solid waste management.

(b) to (d) As per information provided by the State Government, three works namely construction of storage weirs & bathing ghats have been completed and construction of community toilets, solid waste management & public awareness are in different stages of implementation. However, work on sewerage network and sewage treatment plants has not yet commenced due to delay in tendering process. An expenditure of Rs. 3.26 crore has been incurred on the project so far. The revised timeline for completion of the project is March 2012.

Project Tiger

1102. SHRIMATI KUSUM RAI:

SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: